					nere for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	6	516331669	4	300108399	20.33	0	216223270	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	521052048	1	520743350	35.28	0	308698	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	586684332	1	586684332	39.74	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	196120411	2	3414842	0.23	0	192705569	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	149144423	3	65187682	4.42	0	83956741	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		13	1969332883	11	1476138605	100.00	0	493194278	0	

Name of the Corporate Debtor: SIDDHI RAJ HOUSING PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 02-05-2023; List of Creditors as on: 08-09-2023; Name of IP: Amit Vijay Karia; Process Number: 1; Last 5 digitof registration number: 13969